

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.10.2026

COURT OF REGISTRAR **(HYBRID MODE)**

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7102 of 2026 in Comp. App. (AT) No. ____ of 2026	Milind Patel Vs. Union of India, Ministry of Corporate Affairs and Ors.	Kush Chaturvedi
2.	I.A. No. 7103 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Pintail Realty Developers Private Limited (Formerly Known as Arindam Sekhar Garments Marketing Private Limited) Vs. Prem Chand Goyal Resolution Professional Dwarikadhish Spinners Limited & Anr.	Arjun Gaur
3.	I.A. No. 7107 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Pintail Realty Developers Private Limited (Formerly Known as Arindam Sekhar Garments Marketing Private Limited) Vs. Prem Chand Goyal Resolution Professional Dwarikadhish Spinners Limited	Arjun Gaur
4.	I.A. No. 7134 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Shri Dinkar Sakharam Bodke Vs. Ramanathan Bhuvaneshwari & Anr.	Atharva Kotwal
5.	I.A. No. 7136 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Manish Kumar Verma & Ors. Vs. Jalesh Kumar Grover & Ors.	Manisha Chaudhary
6.	I.A. No. 7233 of 2026 in Restoration Application (AT) No. ____ of 2026 in Comp. App. (AT) No. 136 of 2026	Ramesh N. Keswani Vs. Krishant Exim Pvt. Ltd. & Ors.	Pranav Singhal

Copy to: -

- 1. Notice Board**
- 2. Website: <https://nclat.nic.in/>**

By order
-sd/-
Assistant Registrar